CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

SUJIT KR GHOSH & ANOTHER

SUSHANT KR MISHRA & ORS

COURT NO.: 1 05.03.2021

C.P.C/350/22/2020

O.A./350/947/2013

M.A./350/609/2020 M.A./350/951/2019

ITEM NO:68

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Mr. C. Sinha

-V/S-

Mr. C. K. Ghosh



Notes of The Registry	Order of The Tribunal
	Heard Id. counsel for both sides. Since a speaking order has been issued, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioners to agitate afresh, if further aggrieved. M.As consequently stands disposed of.
	(DR. NANDITA CHATTERJEE) (BIDISHA BANERJEE) MEMBER(A) MEMBER (J) ss